

1	2	3	4	5	6	7	8	9	10
4.	Sales Workers	3.1	3.3	3.9	4.2	16.3	15.8	16.8	17.0
5.	Service Workers	2.5	2.4	2.3	2.0	11.0	10.4	9.9	9.2
6.	Farmers, Fishermen and Related Workers	82.4	79.8	75.1	76.7	13.7	12.7	10.7	10.7
7-8-9	Production and Related Workers, Transport Equipment Operators and Labourers	9.3	10.8	12.7	12.4	38.5	39.1	38.5	38.7
X.	Workers not classified by Occupation	—	—	2.4	—	—	—	0.8	—
Total		100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

Figures relate to principal usual status of individuals.

Workforce covers those involved in gainful activity regularly

Totals may not tally due to rounding off.

Source : National Sample Survey Organisation, 32nd, 38th, 43rd and 50th Rounds.

India's Demand for Getting Terrorists From Pakistan

2508. SHRI TARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have told Pakistan to hand over top terrorists and under world dons who are hiding in Pakistan and getting protection by that country; and

(b) if so, the response of the Government of Pakistan thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Yes, Sir. No response has been received from Govt. of Pakistan in this regard so far. However, as part of the composite India-Pakistan dialogue, it was decided to continue Home/Interior Secretary level talks between the two countries on 'Terrorism and Drug Trafficking' in future.

[Translation]

Blackmarketing/Hoarding of Commodities

2509. SHRI MITRASEN YADAV :

SHRI VITHAL TUPE:

SHRI PRABHUNATH SINGH :

SHRI JANG BAHADUR SINGH PATEL :

SHRI SADASHIVRAO DADOBA MANDLIK :

SHRI ASHOK NAMDEORAO MOHOL :

SHRI SUSHIL KUMAR SHINDE :

SHRI N. K. PREMCHANDRAN :

SHRI SHAILDENDRA KUMAR :

PROF. JOGENDRA KAWADE :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government are aware that the cases of adulteration, hoarding and blackmarketing of essential commodities are on the rise;

(b) if so, the number of such cases detected during raid of premises/godowns by the Government during each of the last two years and till date, State-wise;

(c) the steps being taken by the Govt. against the persons involved in these cases;

(d) whether the Government have called any meeting for taking action against hoarding and black-marketing;

(e) if so, the details thereof;

(f) whether any directions have been issued to States in this regard;

(g) if so, the details thereof; and

(h) the stand of the Government on invoking the Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL